

PROGRAMME

**Subject: “Regulatory Framework and Dispute Resolution in
Telecom, Broadcasting and Cable Services Sectors”**

New Auditorium, Administrative Block, High Court of H.P., Shimla, Saturday 22nd March 2014

09.00 am to 10.00 am	Registration of delegates	
INAUGURAL SESSION		
10.00 am to 10.05 am	Lighting of the Lamp	
10.05 am to 10.10 am	Felicitation of the dignitaries.	
10.10 am to 10.15 am	Welcome Address by Mr. Kuldip Singh , Member, Telecom Disputes Settlement and Appellate Tribunal (TDSAT)	
10.15 am to 10.20 am	Address by Mr. M. F. Farooqui , Secretary, Department of Telecom.	
10.20 am to 10.25 am	Address by Hon’ble Mr. Justice Mansoor Ahmad Mir , Acting Chief Justice, High Court of Himachal Pradesh (<i>Chief Guest</i>)	
10.25 am to 10.30 am	Concluding remarks by Hon’ble Mr. Justice Aftab Alam , Chairperson, TDSAT.	
10.30 am to 10.35 am	Vote of Thanks by Mr. D. P. De , Advisor, TDSAT	
10.35 am to 10.40 am	Presentation of Mementos to the Dignitaries.	
ROUND TABLE DELIBERATIONS		
10.40 am to 11.15 am	TEA BREAK	Stakeholders with Mr. Arjun Natarajan, Mr. Sharath Sampath, Ms. Nidhi Parasher, Mr. Vibhav Srivastava - Advocates Mr. Manjul Bajpai , Adv. & President, TLA - Floor Coordinator
PANEL DISCUSSIONS on ‘BIRTHPANGS OF DAS REGIME’		
TOPICS		
11.15 am to 12.15 pm	(a) Issues in migration from Analog to Digital (b) RIOs - are they serving their purpose? (c) Tariff related issues in DAS regime (d) Pre-litigation mediation and other mechanisms in settling disputes (e) Exchange of signed Agreement as per Law Panelists - Mr. Tejveer Bhatia, Mr. Nasir Hussain, Mr. A. Mohan, Mr. Kunal Tandon - Advocates and Mr. Rohit Vaswani - Mediator Moderators Mr. Meet Malhotra , Sr. Advocate and Mr. Navin Chawla , Advocate	
CONCLUDING SESSION		
12.15 pm to 02.15 pm	Interactive Session with audience and Summing up/ framing recommendations - Chaired by Mr. Manjul Bajpai , President, Telecom Lawyers Association. PANELISTS: (i) Mr. Pradeep Kumar , CGM, BSNL, HP Telecom Circle (ii) Mr. Meet Malhotra , Sr. Advocate (iii) Mr. Navin Chawla , Advocate (iv) Ms. Roop Sharma , President, Cable Operators Federation of India (v) Mr. A. Robert Jerard Ravi , Advisor (CA & QOS), TRAI (vi) Mr. G. S. Kesarwani , Deputy Advisor (B & CS), TRAI (vii) Mr. Shiv Dutt Bhardwaj , President, Himachal Upbhokta Sanrakchan Parishad	
02.15 pm to 02.20 pm	Presentation of Mementos	
02.20 pm to 02.25 pm	Vote of Thanks by Mr. Sanjeev Pandey , Assistant Registrar, TDSAT	
02.25 pm to 03.15 pm	LUNCH (at Hotel Holiday Home)	